

15.34 hrs.

PUBLIC GRIEVANCES BILL, 1986*

[English]

SHRI SHANTARAM NAIK (Panaji) : I beg to move for leave to introduce a Bill to provide for the establishment of a Directorate General of Public Grievances for redressal of public grievances and for matters connected therewith.

MR. CHAIRMAN : The question is :

"The leave be granted to introduce a Bill to provide for the establishment of a Directorate General of Public Grievances for redressal of public grievances and for matters connected therewith."

The motion was adopted

SHRI SHANTARAM NAIK : I introduce the Bill.

15.35 hrs.

**CODE OF CRIMINAL PROCEDURE
(AMENDMENT) BILL, 1986***

(Amendment of section 113 etc.)

[English]

SHRI SOMNATH RATH (Aska) : Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted

SHRI SOMNATH RATH : I introduce the Bill.

15.36 hrs.

WIDOWS' PENSION BILL, 1985—

Contd.

[English]

MR. CHAIRMAN : The House will now take up further consideration of the following motion moved by Shri Viridhi Chander Jain on the 1st August, 1986, namely :

"That the Bill to provide for payment of pension to destitute widows, be taken into consideration."

Shrimati N. P. Jhansi Lakshmi to continue her speech.

[Translation]

***SHRIMATI N. P. JHANSI LAKSHMI (Chittoor) :** Mr. Chairman, Sir, the Bill introduced by Shri V. C. Jain is a very good Bill and deserves the unanimous approval of the House. As I said earlier, this country had the distinction of having a woman Prime Minister for 17 long years. But no justice was done to women particularly widows during her tenure.

On the contrary, the Telugu Desam Government under the stewardship of our beloved leader Shri N. T. Rama Rao, has taken several steps for bettering the lot of women. Within a short span of time since he took over, the Telugu Desam Government in Andhra Pradesh has introduced a scheme of providing pension to the destitute widows. In addition to pension, all necessary help is also being extended to them for setting up their own cottage or small scale industries. This step taken by the AP Government has given an opportunity to all the destitute widows to stand on their own feet and support their families.

Another major step taken by Shri N. T. Rama Rao Government is to provide equal rights over the ancestral property.

Yet another yeomen service rendered by the Telugu Desam Government is that the

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*The speech was originally delivered in Telugu.